

# ORISSA HIGH COURT

## FILING REPORT AS ON :10/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBA/1407/2024	M/S RAVI UDYOG PVT. LTD. VS M/S. ESSEL MINING AND INDUSTRIES LTD.	BIPLABA P.B. BAHALI VS	// ()
2	D-ARBP/1323/2024	PATITAPABAN MISHRA VS AUTHORIZED OFFICER, MAHINDRA AND MAHINDRA FINANCIAL SERVICES L.T.D.	P.K.RATH VS	// ()
3	D-ARBP/1396/2024	MIRZA SAIFUDDIN VS CHAIRMAN CUM MANAGING DIRECTOR, BHARAT SANCHAR NIGAM LTD.	DEBENDRA KUMAR SAHOO VS	// ()
4	D-BLAPL/1006/2024	GOSTHA CHANDRA PADHI VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /502 /2023 () //
5	D-BLAPL/1007/2024	SANTOSH KUMAR BISOIYI @ MANTU VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /502 /2023 () //
6	D-BLAPL/1009/2024	SRIKANTA KUMAR @ SRIKANT PANDA VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /502 /2023 () //
7	D-BLAPL/1011/2024	NISHIKANTA NAYAK VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /502 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000414/2023
8	D-BLAPL/1015/2024	UGULA @ RAKESH KUMAR SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /86 /2023 () //
9	D-BLAPL/1018/2024	RAGHU@DEBENDRA SWAIN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SPL.TASK FORCE /21 /2022 () //
10	D-BLAPL/1024/2024	MANTU PATEL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /297 /2022 () //
11	D-BLAPL/1027/2024	SAMEER MISHRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BADAMBADI /50 /2023 () //

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12	D-BLAPL/1029/2024	K. BIKRAN SUBUDHI VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
13	D-BLAPL/1031/2024	MERU JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BURLA /579 /2023 () //
14	D-BLAPL/1034/2024	PRAMOD PADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /102 /2023 () //
15	D-BLAPL/1035/2024	BIBHUTI KUMAR MALIK @ BIBHUTI RANJAN MALLICK VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /34 /2023 () //
16	D-BLAPL/1038/2024	DINGAR BHOI VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	MUDANPUR RAMPUR /102 /2023 () //
17	D-BLAPL/1046/2024	ANISH VS STATE OF ODISHA	RABINDRA NATH BARIK VS	BALLIGUDA /262 /2023 () //
18	D-BLAPL/1047/2024	CHAITANYA MURMU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MURUDA /93 /2023 () //
19	D-BLAPL/1051/2024	SURYAKANTA MAHARANA VS STATE OF ODISHA	ASHOK JENA VS	DHENKANAL TOWN /724 /2023 () //
20	D-BLAPL/1052/2024	ROHIT HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /133 /2023 () //
21	D-BLAPL/1057/2024	NIRAKAR SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	DHAULI PS /106 /2023 () //
22	D-BLAPL/1058/2024	GOVINDA @ GOBINDA SAGAR @ DANIAL VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	DABUGAM /195 /2023 () //
23	D-BLAPL/1059/2024	PAPINI GOUDA	JYOTIRMAYA SAHOO	POLASARA PS /113 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/1061/2024	BICKY PATTNAIK @ SRIGUNDICHA NAYAK @ KALIA	AMULYA RATNA PANDA	TOMANDO /215 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/1062/2024	MANOJ BEHERA	DEVASHIS PANDA	DHENKANAL SADAR /194 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/1063/2024	DEBASHISH NAYAK@PINKU	SUJIT KUMAR PATTNAIK	GOSANINUAGAM /182 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/1064/2024	KHANDU PRADHAN	RABINDRANATH BARIK	BALLIGUDA /140 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/1070/2024	PANCHU PATRA	SANJIT MISHRA	KUMBHARAPARA /34 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/1073/2024	TOPHAN KUMAR SAHOO @ TOFAN SAHOO @ CHAGALI	SATYABRATA DASH	DHARMASALA /499 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/1074/2024	TOPHAN KUMAR SAHOO @ TOFAN SAHOO @ CHAGALI	SATYABRATA DASH	JENAPUR /73 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/1081/2024	DIPUNA BEHERA @ DEEPAK BEHERA	BIKRAM RATH	KHUNTUNI /223 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/1082/2024	TINA @ SK. ABDUL AJIM	BIKRAM RATH	KHUNTUNI /237 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/1088/2024	BABU @DEBENDRA PRADHAN	BIKRAM CHANDRA GHADEI	DHANUPALI /261 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/1090/2024	GAGAN NAIK @ MAJHI	PRIYA RANJAN SINGH	KAMAKHYANAGAR /45 /2015
		VS	VS	()

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35	D-BLAPL/1091/2024	STATE OF ODISHA MADAN @ SAROJ NAIK VS	RABI NARAYAN BEHERA VS	// KANKADAHAD /215 /2023 ()
36	D-BLAPL/1094/2024	STATE OF ODISHA DEBADUTTA @ NAKUL BARAL VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /245 /2022 ()
37	D-BLAPL/1095/2024	STATE OF ODISHA SAYED IMTIYAZ VS	AMLAN SHAKTI PAUL VS	// SPL.TASK FORCE /7 /2022 ()
38	D-BLAPL/1096/2024	STATE OF ODISHA MANOJ KHOSLA VS	RAJIB LOCHAN PATRNAIK VS	// KORAPUT TOWN /45 /2023 ()
39	D-BLAPL/1098/2024	STATE OF ODISHA MRUTYUNJAYA BHARIMALLA VS	SURYA NARAYAN MISHRA VS	// RAMACHANDI /84 /2022 ()
40	D-BLAPL/1099/2024	STATE OF ODISHA CHIDANANDA SWAIN VS	BIKRAM SENAPATI VS	// KODALA /499 /2023 ()
41	D-BLAPL/1100/2024	STATE OF ODISHA POOJA MOHANTY VS	BIJAY KUMAR BEHERA VS	// INFOCITY PS /439 /2023 ()
42	D-BLAPL/1101/2024	STATE OF ODISHA SRIKANTA KUMAR @ SRIKANT PANDA VS	BIKRAM SENAPATI VS	// KODALA /499 /2023 ()
43	D-BLAPL/1105/2024	STATE OF ODISHA NISHIKANTA NAYAK VS	BIKRAM SENAPATI VS	// KODALA /499 /2023 ()
44	D-BLAPL/1107/2024	STATE OF ODISHA SANTOSH KUMAR SINGH @ SING VS	SATYA NARAYAN MISHRA (4) VS	// BAISINGA /189 /2023 ()
45	D-BLAPL/1109/2024	STATE OF ODISHA KALIA @ RAJENDRA DALEI VS STATE OF ODISHA	RAMESH CHANDRA RAY VS	// SORO /132 /2023 () //

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46	D-BLAPL/1110/2024	PITAMBAR SAHOO VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	MANGALA BAG /297 /2020 () //
47	D-BLAPL/1114/2024	SUNIL KUMAR PARIDA VS STATE OF ODISHA	SUPRATIK ACHARYA VS	MALGODOWN /177 /2023 () //
48	D-BLAPL/1119/2024	NALU @ NALUMUDDIN KHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /1 /2024 () //
49	D-BLAPL/1121/2024	MD. RAHIM VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHURDA MODEL /532 /2023 () //
50	D-BLAPL/1126/2024	KADU@GOPAL PATIKAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BHATILI /147 /2023 () //
51	D-BLAPL/1129/2024	SAGAR KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 10 () //
52	D-BLAPL/1139/2024	AMIYA KUMAR PADHY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BAIDYANATHPUR /263 /2019 () //
53	D-BLAPL/1141/2024	KRISH@KRUSHNA CHANDRA JAI VS STATE OF ODISHA	ANIRUDHA DAS VS	BANGRIPOSI /35 /2023 () //
54	D-BLAPL/1149/2024	TAPAN KUMAR NAYAK@PINTU NAYAK@HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /195 /2023 () //
55	D-BLAPL/1152/2024	SURENDRA SINKU @ DAPUNGA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHUNTA /317 /2023 () //
56	D-BLAPL/1153/2024	BHUPENDRA @ BHUPEN SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /314 /2023 () //
57	D-BLAPL/1154/2024	SUMANTA RANA	SK. ZAFARULLA	SONEPUR /206 /2023

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		VS	VS	0
		STATE OF ODISHA		//
58	D-BLAPL/1158/2024	MUNA @ MANOJ KUMAR KANDI	DURGA PRASANNA MISHRA	SALIPUR /14 /2021
		VS	VS	0
		STATE OF ODISHA		//
59	D-BLAPL/1162/2024	RUNU MUNDA	KARUNAKAR NAYAK	KEONJHAR SADAR /195 /2023
		VS	VS	0
		STATE OF ODISHA		//
60	D-BLAPL/1163/2024	BANKABIHARI MAHARANA @ MOHARANA	KARUNAKAR NAYAK	JASHIPUR /121 /2023
		VS	VS	0
		STATE OF ODISHA		//
61	D-CMAPL/1245/2024	SABITA MISHRA	ADV.	//
		VS	VS	0
		DHRUBARAJ BISWAL		//
62	D-CMAPL/1305/2024	LAXMIPRIYA SETHY	ADV.	//
		VS	VS	0
		DILLIP KUMAR SETHY		//
63	D-CMAPL/1313/2024	JANAKI MOHANTA	MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
64	D-CMAPL/1376/2024	DEBARAJ BEHERA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
65	D-CMP/1249/2024	SARATHI RANA	BISHNU CHARAN DALAI	//
		VS	VS	0
		RAHIMUDDIN KHAN		//
66	D-CMP/1299/2024	SUSHANTA KUMAR PRUSTY	ASHOK KUMAR SARANGI	//
		VS	VS	0
		AKSHI DEI		//
67	D-CONTC/1248/2024	NIGAMANANDA MOHANTY	SUPRIYO RANJAN MAHAPATRA	//
		VS	VS	0
		SUBASH CHANDRA PRADHAN, BRANCH MANAGER, BBSR(OSFC).		//
68	D-CONTC/1255/2024	SAILABALA INSTITUTE OF NURSING AND MEDICAL SCIENCE, KORAPUT	ADV.	//
		VS	VS	0

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69	D-CONTC/1262/2024	DR. SACHIDANANDA MOHANTY, DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR PRAFULLA CHANDRA SETHI VS	ADV. VS	// // 0
70	D-CONTC/1265/2024	ER. TUSHARKANTA PANDA, CHIEF ENGNR., NATIONAL HIGHWAYS, ODISHA, BBSR. BAMDEV PUROHIT VS	ADV VS	// // 0
71	D-CONTC/1266/2024	ARAVIND AGRAWAL, COMMNR., CUM SECY., H.E. DEPT. SUSANTA KUMAR TRIPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
72	D-CONTC/1270/2024	VISHAL KUMAR DEV, IAS DURYODHAN PRADHAN VS	ADV. VS	// // 0
73	D-CONTC/1272/2024	BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA, BBSR UMAKANTA ROUTA VS	ADV. VS	// // 0
74	D-CONTC/1293/2024	BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA, BBSR BABULAL BARIHA VS	ADV. VS	// // 0
75	D-CONTC/1296/2024	MITGRABHANU KACHHAP, D.E.O., BARGARH ASHOK KUMAR BHUE VS	adv. VS	// // 0
76	D-CONTC/1297/2024	MITRABHANU KACHHAP, D.E.O., BARGARH GOURA CHARAN MEHER VS	ADV VS	// // 0
77	D-CONTC/1298/2024	D.E.O, BIJEPUR, BARGARH SWADHIN KUMAR SAHU VS	ADV VS	// // 0
78	D-CONTC/1312/2024	D.E.O, BIJEPUR, BARGARH JITENDRA NARAYAN SAMANTA VS	ADV. VS	// // 0
79	D-CONTC/1315/2024	ARAVIND AGARWAL,I.A.S. PARESH CHANDRA GIRI VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
		BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//

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80	D-CONTC/1316/2024	BIJAYA KRUSHNA NAYAK VS VINEET BHARADWAJ, I.A.S.	MANOJ KUMAR PANDA VS	// 0 //
81	D-CONTC/1320/2024	ANUPAMA BEHERA VS KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK	ADV. VS	// 0 //
82	D-CONTC/1337/2024	SANJAY KUMAR PADHY VS G.MATHIVATHANAN, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/1345/2024	PRAVAKAR PRADHAN VS SUMITRA KUMARI PATTANAİK, REGISTRAR OF SHRI JAGANNATH SANSKRIT VISHAVIDYALAYA, PURI	ADV. VS	// 0 //
84	D-CONTC/1349/2024	RANGANATH BEHERA VS ARAVIND AGRAWAL, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
85	D-CONTC/1352/2024	ULASH CHANDRA BISWAL VS R.VINEEL KRISHNA, COMMNR., CUM SECY., R AND D.M. DEPT.	ADV VS	// 0 //
86	D-CONTC/1355/2024	SURENDRA BEHERA VS SANJAYA KUMAR SINGH, PRINCIPAL SECRETARY TO GOVT., R.D. DEPT.	JYOTSNARANI RATH VS	// 0 //
87	D-CONTC/1356/2024	BIDYUT KESHARI KAR VS MITALI PATRA, TAHASILDAR, TANGI	JYOTIRMAYA SAHOO VS	// 0 //
88	D-CONTC/1363/2024	SANJAY KUMAR PADHY VS G.MATHIVATHANAN, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/1366/2024	SANJAY KUMAR PADHY VS G.MATHIVATHANAN, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/1368/2024	CHANDA BHOI VS ABHISEK DASH, TAHASILDAR, SADAR, PURI	ADV. VS	// 0 //
91	D-CONTC/1374/2024	BABAJI CHARAN SWAIN	KUNAL KUMAR SWAIN	//



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		VS	VS	0
92	D-CONTC/1378/2024	ASWATHY.S, I.A.S. SYED REZA AHMED	ADV	//
		VS	VS	0
93	D-CONTC/1382/2024	AKRURA BARIK, D.E.O, BHADRAK SUBASH CHANDRA MAKADAM	ADV	//
		VS	VS	0
94	D-CONTC/1384/2024	ASWATHI S., I.A.S. SANJIB KUMAR SAHOO	ADV	//
		VS	VS	0
95	D-CONTC/1387/2024	ASWATHY S., I.A.S. SANJIB KUMAR SAHOO	ADV	//
		VS	VS	0
96	D-CONTC/1390/2024	ASWATHY., I.A.S. PUSPALATA MAHAPATRA	ADV	//
		VS	VS	0
97	D-CONTC/1392/2024	ASWATHY S., I.A.S. PRASANNA KUMAR SAHU	ADV	//
		VS	VS	0
98	D-CONTC/1394/2024	ASWATHY S., I.A.S. PRAFULLA KUMAR SWAIN	ADV.	//
		VS	VS	0
99	D-CONTC/1399/2024	RASHMI RANJAN SAHOO KSHETRA MOHAN PANIGRAHI	SUKANTA KUMAR DALAI	//
		VS	VS	0
100	D-CONTC/1402/2024	PRAKASH CHANDRA MISHRA, SUB COLLECTOR, NABARANGPUR BIJAYA KUMAR PANDA	ADV.	//
		VS	VS	0
101	D-CONTC/1406/2024	SATYABRATA SAHOO, I.A.S. DIBYA RANA	adv.	//
		VS	VS	0
102	D-CONTC/1412/2024	BIRANCHI NARAYAN DARWAN, SUB COLLECTOR, DHARAMGARH SANJAYA KUMAR MOHAPATRA	ADV	//
		VS	VS	0

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103	D-CONTC/1416/2024	SATYABRATA SAHU, I.A.S. SANJAYA KUMAR MOHAPATRA VS	ADV VS	// // ()
104	D-CONTC/1418/2024	SATYABRATA SAHU, I.A.S. DINABANDHU JENA VS	ADV VS	// // ()
105	D-CRLA/1025/2024	DR. KANHU CHARAN DHIR, O.A.S. HEMANTA KUMAR SAHOO VS	PRADEEP KUMAR DAS VS	// KHAMAR /45 /2020 ()
106	D-CRLA/1108/2024	STATE OF ODISHA MANOJ CHANDAN VS	SATYAPADA SHARMA VS	// BISRA /119 /2023 ()
107	D-CRLA/1115/2024	STATE OF ODISHA HAREKRUSHNA SAHU VS	BHARAT JALLI VS	// GONDIA /79 /2007 ()
108	D-CRLA/1167/2024	STATE OF ODISHA DURYODHAN GHASI VS	NAMITA NAIK VS	// SAMBALPUR VIGILANCE /35 /2009 ()
109	D-CRLLP/1012/2024	STATE OF ODISHA JOGENDRA DALAI VS	SANTOSH KUMAR MAHANTY VS	// PARADEEP LOCK /62 /2015 ()
110	D-CRLMA/1040/2024	STATE OF ODISHA KRUSHANA CHANDRA MAJHI VS	ADV VS	// //0 ()
111	D-CRLMA/1060/2024	STATE OF ODISHA AKSHAYA KUMAR CHAND VS	PRAKASH KUMAR MISHRA VS	// CHITRAKONDA /229 /2023 ()
112	D-CRLMA/1079/2024	STATE OF ODISHA TARUN KUMAR BAROI VS	ADV. VS	// //0 ()
113	D-CRLMC/1008/2024	REPUBLIC OF INDIA M/S LUI BARALI EDUCATIONAL SOCIETY VS	KUMAR KASHYAP VS	// SAHADEV KHUNTA /121 /2009 ()
		STATE OF ODISHA		//

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114	D-CRLMC/1013/2024	SUJIT ROUT VS STATE OF ODISHA	SARADA PRASAD DASH VS	BARBIL /242 /2023 () //
115	D-CRLMC/1044/2024	TUKUNA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ASKA /147 /2006 () //
116	D-CRLMC/1065/2024	SUNIL KUMAR MAHARANA VS STATE OF ODISHA	RAMESH AGARWAL VS	TALABANIA /137 /2023 () //
117	D-CRLMC/1066/2024	PANKAJINI GOUDA VS UPENDRA GOUDA	DEEPALI MAHAPATRA VS	/ /0 () //
118	D-CRLMC/1067/2024	DURGA PRASAD AGARWALLA VS STATE OF ODISHA	BINI MISHRA VS	/ /0 () //
119	D-CRLMC/1068/2024	PRASANTA SAHU@JHUNA VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /196 /1999 () //
120	D-CRLMC/1083/2024	KARUNAKAR MAHAPATRA VS STATE OF ODISHA	K.C. RAJGURU MOHAPATRA VS	KHANDAGIRI P.S. /66 /2022 () //
121	D-CRLMC/1086/2024	SARAT SUBUDHI VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	AIR FIELD P.S. /8 /2004 () //
122	D-CRLMC/1087/2024	JAGANNATH SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /355 /2023 () //
123	D-CRLMC/1102/2024	PRIYA RANJAN SATPATHY @ PRIYAJANA SATPATHY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CYBER CRIME AND ECONOMIC OFFENCES /3 /2023 () //
124	D-CRLMC/1111/2024	BIBHUTI BHUSAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	CHATRAPUR /213 /2021 () //
125	D-CRLMC/1117/2024	KANHU CHARAN PANIGRAHI	SUSANTA KUMAR BARAL	/ /0

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		VS	VS	()
126	D-CRLMC/1125/2024	STATE OF ODISHA PANKAJINI DEVI	SANTOSH KUMAR MAHANTY	// TARASINGI /29 /2020
		VS	VS	()
127	D-CRLMC/1128/2024	STATE OF ODISHA SANTOISHMALLIK@ SANTOSH MALIKA	SUNIL KUMAR PANDA	// KALINGA NAGAR /28 /2016
		VS	VS	()
128	D-CRLMC/1132/2024	STATE OF ODISHA SANJAY KUMAR SINGH	SUJATA JENA	// CHAULIAGANJA /160 /2023
		VS	VS	()
129	D-CRLMC/1142/2024	STATE OF ODISHA DIBYENDU DE @ DIBEYENDU DEY	KABIRAJ PRADHAN	// MAHILA PS SAMBALPUR /5 /2001
		VS	VS	()
130	D-CRLMC/1156/2024	STATE OF ODISHA BIDYADHAR HARIJAN	MOHENDRA KUMAR MOHAPATRA	// BHAWANIPATNA SADAR /33 /2021
		VS	VS	()
131	D-CRLMC/1160/2024	STATE OF ODISHA JASOBANTA @ JASHOBANTA MAHALA	BISWA RANJAN SWAIN	// KHAIRA /282 /2021
		VS	VS	()
132	D-CRLMC/1164/2024	STATE OF ODISHA BENA @ DHUSA SAHU	SK. ZAFARULLA	// NILGIRI /311 /2020
		VS	VS	()
133	D-CRLMC/1166/2024	STATE OF ODISHA DIGAMBAR PRADHAN	SUKANTA KUMAR NAYAK	// / /0
		VS	VS	()
134	D-CRLMP/1022/2024	SUB DIVISIONAL MAGISTRATE CUM SUB COLLECTOR , KENDRAPARA BANABIHARI PARIDA	DAYANANDA MOHAPATRA	// / /0
		VS	VS	()
135	D-CRLMP/1033/2024	STATE OF ODISHA SOMANATH OJHA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
136	D-CRLMP/1042/2024	STATE OF ODISHA HARAPRIYA SAHOO	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()

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137	D-CRLMP/1078/2024	STATE OF ODISHA SUSHANTI MISHRA VS	JAYAKRISHNA MOHAPATRA VS	// / /0 ()
138	D-CRLMP/1080/2024	STATE OF ODISHA KANAKALATA MISHRA VS	JAYAKRISHNA MOHAPATRA VS	// / /0 ()
139	D-CRLMP/1085/2024	STATE OF ODISHA ANU SAMAL VS	PRASANNA KUMAR DASH VS	// / /0 ()
140	D-CRLMP/1089/2024	STATE OF ODISHA ASHUTOSH JENA VS	ABHISHEK DASH VS	// / /0 ()
141	D-CRLMP/1092/2024	ADDL. CHIEF SECRETARY, FOREST AND ENVIRONMENT DEPT., BBSR SHANKARLAL MANDOTHIA VS	GOPAL KRUSHNA MOHANTY VS	// / /0 ()
142	D-CRLMP/1103/2024	STATE OF ODISHA BHUPENDRA SINGH NOTEY VS	SUBHRANSU THAKUR VS	// / /0 ()
143	D-CRLMP/1120/2024	STATE OF ODISHA TRINATH SAHOO VS	ULLASH CHANDRA MOHANTY VS	// / /0 ()
144	D-CRLMP/1138/2024	STATE OF ODISHA SANJUKTA MOHANTY VS	RABI NARAYAN MOHANTY VS	// / /0 ()
145	D-CRLREV/1130/2024	STATE OF ODISHA BAJRANG BISNOI VS	SAPAN KUMAR LENKA VS	// BHARATPUR PS /438 /2023 ()
146	D-JCRLA/1136/2024 JCRLA/6/2024	STATE OF ODISHA PASHA CHANDRA DIGAL VS	ADV. VS	// BHANJANAGAR /394 /2015 A.D.J.,BHANJANAGAR(Ganjam)
147	D-LAA/1397/2024	STATE OF ODISHA UPABASH PATEL VS SPECIAL LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT	MOHENDRA KUMAR MOHAPATRO VS	// / /0 / /0 / /0

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148	D-MACA/1252/2024	BILASUNI BURGI VS NIRANJAN BISOYI	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
149	D-MACA/1274/2024	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD. VS TAPAN KUMAR DAS	MAHAITOSH SINHA VS	// 0 //
150	D-MACA/1276/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS RABINDRANATH BEHERA	SANTOSH KUMAR MOHANTY VS	// 0 //
151	D-MACA/1283/2024	AUROBINDA DEBASIS CHOUDHURY VS ARUN KUMAR DASH	BIRANCHI NARAYAN RATH VS	// 0 //
152	D-MACA/1367/2024	THE DIVL. MANAGER, I.C.I.C.I. LOMBARD G.I.CO. LTD. VS KARNNA ROUT	ADAM ALI KHAN VS	// 0 //
153	D-MATA/1331/2024	NAMITA PANDA VS REBATI PANDA	SATYABRATA MOHANTY VS	// 0 //
154	D-WA/1328/2024	DR.PRADEEP KUMAR DHAL VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
155	D-WA/1344/2024	MAMATARANI SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
156	D-WA/1358/2024	DHANI BEHERA VS GOPAL SAHOO	JEEVANJYOTI MOHANTY VS	// 0 //
157	D-WA/1379/2024	CHITTARANJAN DEHURI VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
158	D-WA/1413/2024	UCO BANK, BALASORE VS MUNA JENA	SUNIL KUMAR SWAIN VS	// 0 //
159	D-WA/1414/2024	UCO BANK, BALASORE	SUNIL KUMAR SWAIN	//

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		VS	VS	0
160	D-WA/1420/2024	RAKESH KUMAR BEHERA UCO BANK, BALASORE	SUNIL KUMAR SWAIN	//
		VS	VS	0
161	D-WA/1421/2024	AMIT KUMAR MOHAPTRA UCO BANK, BALASORE	SUNIL KUMAR SWAIN	//
		VS	VS	0
162	D-WA/1422/2024	RANJAN SAHOO UCO BANK, BALASORE	SUNIL KUMAR SWAIN	//
		VS	VS	0
163	D-WA/1423/2024	SURESH KUMAR BEHERA UCO BANK, BALASORE	SUNIL KUMAR SWAIN	//
		VS	VS	0
164	D-WA/1424/2024	NIRANJAN PARIDA UCO BANK, BALASORE	SUNIL KUMAR SWAIN	//
		VS	VS	0
165	D-WA/1425/2024	PABITRA BEHERA UCO BANK, BALASORE	SUNIL KUMAR SWAIN	//
		VS	VS	0
166	D-WP(C)/1241/2024	SUSHANTA KUMAR DAS DHARMARAJ BHOI	SIBA SANKAR SAMANTARAY	//
		VS	VS	0
167	D-WP(C)/1242/2024	STATE OF ODISHA BIKASH CHANDRA SAHU	SIBA SANKAR SAMANTARAY	//
		VS	VS	0
168	D-WP(C)/1243/2024	STATE OF ODISHA KSHIRODRA PADHAN	SIBA SANKAR SAMANTARAY	//
		VS	VS	0
169	D-WP(C)/1244/2024	STATE OF ODISHA GOKUL CHANDRA SAHU	GYANA RANJAN SETHI	//
		VS	VS	0
170	D-WP(C)/1246/2024	STATE OF ODISHA JAYANARAYAN SAHU	USHARANI BASTIA	//
		VS	VS	0

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171	D-WP(C)/1247/2024	CHAIRMAN, THE ORISSA STATE HANDLOOM DEVELOPMENT CORP. LTD., BBSR HIRANYA DHARUA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// // 0 //
172	D-WP(C)/1250/2024 WP(C)/498/2024	ANTARYAMI MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
173	D-WP(C)/1251/2024 WP(C)/503/2024	NILAMANI KANHAR VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
174	D-WP(C)/1253/2024 WP(C)/496/2024	DEBASISH MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
175	D-WP(C)/1254/2024 WP(C)/497/2024	SOBHABATI KANHAR VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
176	D-WP(C)/1256/2024	AJIT KUMAR PATTNAIK VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //
177	D-WP(C)/1257/2024 WP(C)/507/2024	ASHOK KUMAR JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
178	D-WP(C)/1258/2024	MALATI DEI VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
179	D-WP(C)/1259/2024	UMAKANTA ROUT VS CANARA BANK, BBSR	AVIJIT PATTNAIK VS	// 0 //
180	D-WP(C)/1260/2024	PRAFULLA CHANDRA PANDA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
181	D-WP(C)/1261/2024	P. ATISH PRASAD VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //



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182	D-WP(C)/1263/2024	M/S BIRAJA CONSTRUCTION, JAIPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
183	D-WP(C)/1264/2024 WP(C)/514/2024	BASUDEV EDUCATIONAL AND SOCIO ECONOMIC TRUST, ROURKELA VS UNION OF INDIA	ABHAS MOHANTY VS	// 0 //
184	D-WP(C)/1267/2024	MAHESWARI INFRA DEVELOPER PVT. LTD., BBSR VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
185	D-WP(C)/1268/2024	SUNITA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
186	D-WP(C)/1269/2024	ROKKAM AMANI VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
187	D-WP(C)/1271/2024	BENU CHARAN JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
188	D-WP(C)/1273/2024	SAI SABURI NURSING AND HEALTH SCIENCE COLLEGE, BBSR VS THE COMMNR. CUM SECY., DEPT. OF HEALTH AND FAMILY WELFARE, BBSR	DEVI PRASAD DASH VS	// 0 //
189	D-WP(C)/1275/2024	ANAM CHARAN MOHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
190	D-WP(C)/1277/2024	AMIYA RANJAN MISHRA VS NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD., NAYAGARH	SANJIB MOHANTY VS	// 0 //
191	D-WP(C)/1278/2024	CHINA GURU VS STATE OF ODISHA	AKSHAYA KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/1279/2024	CHITTARANJAN DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
193	D-WP(C)/1280/2024	JAYASHREE SINGHDEO	BIBHU PRASAD DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/1281/2024	NIRANJAN NAYAK	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/1282/2024	HRUDANANDA SATNAMI	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/1284/2024	ROJALIN OJHA	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/1285/2024	PREMLAL NAIK	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/1286/2024	DAMBARUDHAR DAS	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/1287/2024	JAYARAM MAJHI	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/1288/2024	SUSHANTA KUMAR PATEL	SURESH KUMAR JENA	//
		VS	VS	0
		THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH		//
201	D-WP(C)/1289/2024	RAJ KISHORE DAS	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/1290/2024	SACHIDANANDA PATEL	JNYANANANDA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/1291/2024	SUSHANTA KUMAR PATEL	SURESH KUMAR JENA	//
		VS	VS	0
		THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH		//
204	D-WP(C)/1292/2024	PRADEEP CHANDRA PATRA @ PRADEEP PATRA	KSHIROD KUMAR ROUT	//
		VS	VS	0

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205	D-WP(C)/1294/2024	STATE OF ODISHA SUVENDU KUMAR PATEL VS THE COLLECTOR CUM LAND ACQUISITION OFFICER, SUNDERGARH	SURESH KUMAR JENA VS	// // 0 //
206	D-WP(C)/1295/2024 WP(C)/509/2024	DAMI BEHERA VS THE PRINCIPAL SECY. TO GOVT., R AND DM DEPT., BBSR	ARUPANANDA GOSWAMY VS	// // 0 //
207	D-WP(C)/1300/2024	BHARAT KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
208	D-WP(C)/1301/2024	LAXMIDHAR MOHANTY VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
209	D-WP(C)/1302/2024	M/S. ORISSA MINING CORPORATION EMPLOYEES GRATUITY FUND TRUST, KHURDA VS DEPUTY DIRECTOR INCOME TAX, BENGALURU.	SHIROD KUMAR SAHOO VS	// 0 //
210	D-WP(C)/1303/2024	SUSIL KUMAR MALIK VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
211	D-WP(C)/1304/2024	MANORANJAN SING VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
212	D-WP(C)/1306/2024	GIRIGOBARDHAN THANAPATI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
213	D-WP(C)/1307/2024	SHYAM SUNDAR DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
214	D-WP(C)/1308/2024	MANDAKINI THANAPATI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
215	D-WP(C)/1309/2024	NARAYAN MANIK VS STATE OF ODISHA	JITENDRA KUMAR NAIK VS	// 0 //

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216	D-WP(C)/1310/2024	SANTOSH THANAPATI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
217	D-WP(C)/1311/2024	KADAMBINI BEHERA VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
218	D-WP(C)/1314/2024	LUDU DEI VS JAMUNA SAMAD	ALOK KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/1317/2024	PRAFULLA KUMAR DASH VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
220	D-WP(C)/1318/2024	ANIL KUMAR MANDAL VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
221	D-WP(C)/1319/2024	POWER GRID CORPORATION OF INDIA LTD., BBSR VS JAYARAM SWAIN	ADITYA NARAYAN DAS VS	// 0 //
222	D-WP(C)/1321/2024	RITESH RANJAN ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
223	D-WP(C)/1322/2024 WP(C)/512/2024	GANESWAR SAHOO VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
224	D-WP(C)/1324/2024	BIKRAM KESHARI ROUT VS DR. MONALI MADHUSMITA	TUSAR KUMAR MISHRA VS	// 0 //
225	D-WP(C)/1325/2024 WP(C)/520/2024	SURENDRA NATH GOUDO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
226	D-WP(C)/1326/2024	DR. GANESH CHANDRA MOHAPATRA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
227	D-WP(C)/1327/2024	GHANASHYAM PRUSTY	SHREEKANTA PRASAD SAHOO	//

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		VS	VS	0
228	D-WP(C)/1329/2024	STATE OF ODISHA PINAKI MOHAPATRA	AMIT KUMAR SAA	//
		VS	VS	0
229	D-WP(C)/1330/2024	STATE OF ODISHA MANOJ KUMAR NAYAK	RABINDRA NATH PAL	//
		VS	VS	0
230	D-WP(C)/1332/2024	STATE OF ODISHA SAHEB BEHERA	PURNA CHANDRA MISHRA	//
		VS	VS	0
231	D-WP(C)/1333/2024	STATE OF ODISHA SUNITA MOHANTY	SASWATI MOHAPATRA	//
		VS	VS	0
232	D-WP(C)/1334/2024	STATE OF ODISHA M/S JUPITER ENGINEERS, SUNDARGARH	GOPABANDHU MISRA	//
		VS	VS	0
233	D-WP(C)/1335/2024	STATE OF ODISHA NANDINI JENA	LINGARAJ SARANGI	//
		VS	VS	0
234	D-WP(C)/1336/2024	GOVT. OF INDIA M/S JUPITER ENGINEERS, SUNDARGARH	GOPABANDHU MISRA	//
		VS	VS	0
235	D-WP(C)/1338/2024	STATE OF ODISHA M/S. ARYAN INVESTA INFRASTRUCTURE PVT. LTD. BBSR	ANAM CHARAN PANDA	//
		VS	VS	0
236	D-WP(C)/1339/2024	STATE OF ODISHA M/S JUPITER ENGINEERS, SUNDARGARH	GOPABANDHU MISRA	//
		VS	VS	0
237	D-WP(C)/1340/2024	STATE OF ODISHA RIZI MOHANTY	ANAM CHARAN PANDA	//
		VS	VS	0
238	D-WP(C)/1341/2024	STATE OF ODISHA PHULBANI COLLEGE OF NURSING, KANDHAMAL	ARUPANANDA GOSWAMY	//
		VS	VS	0

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239	D-WP(C)/1342/2024	STATE OF ODISHA BAIDHAR GIRI VS	JYOTI RANJAN KHUNTIA VS	// // 0
240	D-WP(C)/1343/2024	STATE OF ODISHA MANIKESWARI SENIOR NURSING COLLEGE, PHULBANI VS	ARUPANANDA GOSWAMY VS	// // 0
241	D-WP(C)/1346/2024	STATE OF ODISHA PADMA CHARAN DAS VS	BISWAJIT PARIDA VS	// // 0
242	D-WP(C)/1347/2024	STATE OF ODISHA GIRISH CHHABRA VS	SIDDHARTH PRASAD MISHRA VS	// // 0
243	D-WP(C)/1348/2024	STATE OF ODISHA INDRANI PATNAIK VS	ASIT KUMAR PATNAIK VS	// // 0
244	D-WP(C)/1350/2024	COLLECTOR- CUM-SPECIAL LAND ACQUISITION OFFICER,KALAHANDI SARAT CHANDRA MOHAPATRA VS	BISWAJIT PARIDA VS	// // 0
245	D-WP(C)/1351/2024	STATE OF ODISHA SASHIBHUSAN THANAPATI VS	ABHILASH MISHRA VS	// // 0
246	D-WP(C)/1353/2024	STATE OF ODISHA JANHABI SAHU VS	ASHESH KUMAR PRUSTY VS	// // 0
247	D-WP(C)/1354/2024	STATE OF ODISHA CHINMAY SUNDARAY VS	SANJAY KUMAR SAMANTARAY VS	// // 0
248	D-WP(C)/1357/2024	STATE OF ODISHA SISHIR KUMAR MANGARAJ VS	JYOTIRMAYA SAHOO VS	// // 0
249	D-WP(C)/1359/2024	COLLECTOR, KHURDA RABINDRA MALLICK VS STATE OF ODISHA	Srinibash Satapathy VS	// // 0 //

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250	D-WP(C)/1360/2024 WP(C)/513/2024	ARYA KUMAR SOUMYA RANJAN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
251	D-WP(C)/1361/2024	JULI PATEL VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
252	D-WP(C)/1362/2024	TRINATH SAHOO VS COLLECTOR, JAGATSINGHPUR	ULLASH CHANDRA MOHANTY VS	// 0 //
253	D-WP(C)/1364/2024	ANAMA CHARAN NAYAK VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
254	D-WP(C)/1365/2024 WP(C)/510/2024	JYOTI PRAKASH TANDI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
255	D-WP(C)/1369/2024	NIHARJAN BIBI VS STATE OF ODISHA	SUBASH CHANDRA SATAPATHY VS	// 0 //
256	D-WP(C)/1370/2024	TARAKANTA HANSDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
257	D-WP(C)/1371/2024	ANTARYAMI SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
258	D-WP(C)/1372/2024	JAGADISH CHHANCHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
259	D-WP(C)/1373/2024	BUDHIMAN JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/1375/2024	BISWAKSEN PAHANTSINGH VS THE CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., BBSR	RAKESH BEHERA VS	// 0 //
261	D-WP(C)/1377/2024	PARBATI BAGH @ KHOSALA	KUNAL KUMAR SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/1380/2024	RADHARANI SAMANTA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/1381/2024	ASHOK KUMAR NAYAK	RAKESH BEHERA	//
		VS	VS	0
		UNION OF INDIA		//
264	D-WP(C)/1383/2024	ANTARYAMI MUDULI	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/1385/2024	JAYAKRUSHNA SETHY	RAKESH BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/1386/2024	SUKANTI PARIDA	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/1388/2024	RANJAN KUMAR MISHRA	PRIYA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/1389/2024	GOPABANDHU GARDIA	SAURAV TIBREWAL	//
		VS	VS	0
		COLLECTOR, SAMBALPUR		//
269	D-WP(C)/1391/2024	PRAMODINI PRUSTY	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/1393/2024	KSHETRA MOHAN PANIGRAHI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/1395/2024	SAGARIKA ROUT	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/1398/2024	BANSIDHARA SABUT	SRIKANTA MAHUNTA	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	D-WP(C)/1400/2024	STATE OF ODISHA PRAVAKAR MISHRA VS	SRIKANTA MAHUNTA VS	// // 0
274	D-WP(C)/1401/2024	STATE OF ODISHA HARIHAR PATNAIK VS	TUKUNA KUMAR MISHRA VS	// // 0
275	D-WP(C)/1403/2024	COLLECTOR, KENDRAPARA PRAMOD KUMAR SWAIN VS	SRIKANTA MAHUNTA VS	// // 0
276	D-WP(C)/1404/2024	STATE OF ODISHA NIRANJAN PRATAP VS	GOVINDA CHANDRA PAIKARAY VS	// // 0
277	D-WP(C)/1405/2024	STATE OF ODISHA MALATI SABUT VS	SRIKANTA MAHUNTA VS	// // 0
278	D-WP(C)/1408/2024	STATE OF ODISHA PRAFULLA CHANDRA BEHERA VS	PRANAB KUMAR SAMANTRAY VS	// // 0
279	D-WP(C)/1409/2024	STATE OF ODISHA BASANTI JENA VS	BRUNDABAN ROUT VS	// // 0
280	D-WP(C)/1410/2024	STATE OF ODISHA PRADEEP KUMAR SWAIN VS	DEBENDRA KUMAR DAS VS	// // 0
281	D-WP(C)/1411/2024	STATE OF ODISHA SANGRAM KISHORE SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
282	D-WP(C)/1415/2024	STATE OF ODISHA SWORNALATA SARANGI VS	SUKANTA KUMAR NAYAK VS	// // 0
283	D-WP(C)/1417/2024	STATE OF ODISHA ARCELOR MITTAL NIPPON STEEL INDIA LTD., JAGATSINGHPUR VS	AMIT PATTNAIK VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :10/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	D-WP(C)/1419/2024	DEBENDRA KUMAR BHOL VS BMC, BBSR	CHANDANA MISHRA VS	// 0 //
285	D-WPCRL/1071/2024	TARUN MEGHANI VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	//0 0 //
286	D-ABLAPL/1005/2024	NIGAMANANDA MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	HINJILI /1013 /2023 0 //
287	D-ABLAPL/1010/2024	RAJASHREE MANTRY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MAHILA (BERHAMPUR) /2 /2024 0 //
288	D-ABLAPL/1014/2024	KABITA KANDI VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	JATNI P.S. /477 /2016 0 //
289	D-ABLAPL/1016/2024	BIBHUTI BHUSAN BEHERA @ BIBHUTI BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	DELANGA /352 /2022 0 //
290	D-ABLAPL/1017/2024	DEEPAK KUMAR PRADHAN @ DEEPAK PRADHAN @ DIPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /16 /2022 0 //
291	D-ABLAPL/1019/2024	MD. ARBAZ VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /590 /2023 0 //
292	D-ABLAPL/1020/2024	SAPAN SARANGI @ SADANGI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK TOWN /154 /2022 0 //
293	D-ABLAPL/1021/2024	TAPAS @ ANIL SAMANTARAY @ ANIL KUMAR SAMANTARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /344 /2023 0 //
294	D-ABLAPL/1023/2024	SURESH CHANDRA PALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /201 /2023 0 //
295	D-ABLAPL/1026/2024	MARUT PRADHAN	TARA PRASAD MOHAPATRA	SATYABADI /397 /2023

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	D-ABLAPL/1028/2024	SANATAN BARAL @ SANATAN BADRA	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /193 /2023
		VS	VS	()
		STATE OF ODISHA		//
297	D-ABLAPL/1030/2024	PRATAP KU SAHOO @ PRATAP KUMAR SAHOO	TARA PRASAD MOHAPATRA	BRAHMAGIRI /1 /2024
		VS	VS	()
		STATE OF ODISHA		//
298	D-ABLAPL/1032/2024	DHARANI BARIK @ DHARANIDHAR BARIK	PARTHA SARATHI DAS	NAYAKOT /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
299	D-ABLAPL/1036/2024	ANJIT LIMA	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
300	D-ABLAPL/1037/2024	SRIKANTA JENA @ SRIKANT	SANTOSH KUMAR MAHANTY	TARASINGI /412 /2023
		VS	VS	()
		STATE OF ODISHA		//
301	D-ABLAPL/1039/2024	GOPAL KRUSHNA MOHANTY	BIKASH KUMAR KUND	PURUSHOTTAMPUR /314 /2022
		VS	VS	()
		STATE OF ODISHA		//
302	D-ABLAPL/1041/2024	DINABANDHU JENA	AJAYA KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
303	D-ABLAPL/1043/2024	KANAKLATA KHUNTIA	DEBASNAN DAS	MADHUPATNA /18 /2023
		VS	VS	()
		STATE OF ODISHA		//
304	D-ABLAPL/1045/2024	PURASTAM PATRA @ PURUSATTAM PATRA	AMULYA RATNA PANDA	BASTA /329 /2023
		VS	VS	()
		STATE OF ODISHA		//
305	D-ABLAPL/1048/2024	BANA@VIKASH MISHRA	SUSHANTA KUMAR JOSHI	BRAJARAJNAGAR /136 /2021
		VS	VS	()
		STATE OF ODISHA		//
306	D-ABLAPL/1049/2024	SK. ISRAIL	JYOTIRMAYA SAHOO	BEGUNIA P.S. /443 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-ABLAPL/1050/2024	STATE OF ODISHA AKSHAYA BEHERA VS	ARIJEET MISHRA VS	// //0 ()
308	D-ABLAPL/1053/2024	STATE OF ODISHA BALARAM SWAIN VS	ARIJEET MISHRA VS	// BALIPATNA /125 /2012 ()
309	D-ABLAPL/1054/2024	STATE OF ODISHA SATYAJIT SAHOO @ NRUSINGHA SAHOO VS	KSHIROD KUMAR ROUT VS	// KUAKHIA /225 /2023 ()
310	D-ABLAPL/1055/2024	STATE OF ODISHA PRIYABRAT SAHOO VS	BIRAJA PRASAD NANDA VS	// COLLIERY /8 /2024 ()
311	D-ABLAPL/1056/2024	STATE OF ODISHA TILARAM DHARUA VS	BHABANI SHANKAR DASPARIDA VS	// LAIKERA /250 /2023 ()
312	D-ABLAPL/1069/2024	STATE OF ODISHA TRINATH MOHANTY VS	TIRTH KUMAR SAHU VS	// JARADA /10 /2024 ()
313	D-ABLAPL/1072/2024	STATE OF ODISHA KARTIK PRADHAN @ TUNU VS	BIJAY KUMAR PRADHAN VS	// BALASORE TOWN /356 /2023 ()
314	D-ABLAPL/1075/2024	STATE OF ODISHA SUKA @ SUKANTA SAHOO @ SUSANTA KUMAR SAHOO VS	PRADIPTA BEURA VS	// //0 ()
315	D-ABLAPL/1076/2024	STATE OF ODISHA KAMAL LOCHAN DAS VS	PRADIPTA BEURA VS	// //0 ()
316	D-ABLAPL/1077/2024	STATE OF ODISHA CHANDAN DANTA VS	MANORANJAN DAS VS	// MANAMUNDA /323 /2023 ()
317	D-ABLAPL/1084/2024	STATE OF ODISHA LELIN KUMAR DEY VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// THAKURMUNDA /77 /2023 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-ABLAPL/1093/2024	SUBHADRA BEHERA VS STATE OF ODISHA	ARABINDA DASH VS	SAMBALPUR TOWN /11 /2024 () //
319	D-ABLAPL/1097/2024	BIPINI @ DAMODAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIALI /169 /2023 () //
320	D-ABLAPL/1104/2024	SURESH BISWAL VS STATE OF ODISHA	DEBA KUMAR RATH VS	MAHILA P.S.(BBSR) /219 /2023 () //
321	D-ABLAPL/1106/2024	PINTU HONTAL VS STATE OF ODISHA	T.N. MURTY VS	SUNABEDA /153 /2023 () //
322	D-ABLAPL/1112/2024	ASHOK KUMAR SINGH VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /811 /2023 () //
323	D-ABLAPL/1113/2024	MUKTIKANTA DAS VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BADACHANA /394 /2023 () //
324	D-ABLAPL/1116/2024	RATNAKAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
325	D-ABLAPL/1118/2024	SIBA @ SUSANTA SUNDARA @ SUSANTA SUNDARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /2 /2024 () //
326	D-ABLAPL/1122/2024	ANUJA @ ANUJA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /251 /2023 () //
327	D-ABLAPL/1123/2024	PRASANTA KUMAR @ PRASANTA KUMAR BISWAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	BALASORE TOWN /315 /2023 () //
328	D-ABLAPL/1124/2024	SWAGATIKA BISWAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	BALASORE TOWN /315 /2023 () //
329	D-ABLAPL/1127/2024	MAKU @ LILPU BHERA	AMIT PRASAD BOSE	DHENKANAL SADAR /10 /2024

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/1131/2024	LITU CHAMPATI @ BISWA RANJAN CHAMPATI @ KANHU CHAMPATI	SUSANTA KUMAR LENKA	JATNI P.S. /436 /2023
		VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/1133/2024	BALARAM PATRO @ BALARAM PATRA	JNYANANANDA PANDA	BHANJANAGAR /1171 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/1134/2024	PINTU SAMANTRAY	SUSANTA KUMAR LENKA	JATNI P.S. /436 /2023
		VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/1135/2024	LIPU SAMANTRAY @ NIRMAL SAMANTRAY	SUSANTA KUMAR LENKA	JATNI P.S. /436 /2023
		VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/1137/2024	SATRUGHANA SETHI	AMLAN SHAKTI PAUL	BAGHAMARI /226 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/1140/2024	JADU@ASHOK KUMAR BEHERA	RABI NARAYAN MOHANTY	BADAGODA P.S. /591 /2023
		VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/1143/2024	LALATENDU RAY JAGDEV	NIROJ KUMAR SINGH	BALUGAON P.S. /377 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/1144/2024	SAUDAMINI PRADHAN	NIROJ KUMAR SINGH	KRUSHNA PRASAD /201 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/1145/2024	DAYANIDHI BHUE	SARATHI JYOTI MOHANTY	AMBABHONA /49 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/1146/2024	BIBHUTI BHUSAN SAHU	PABITRA KUMAR NAYAK	MAHILA (BERHAMPUR) /2 /2024
		VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/1147/2024	RAMESH CHANDRA MALIK	PRATAP CHANDRA MISHRA	JENAPUR /367 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-ABLAPL/1148/2024	STATE OF ODISHA KABIRAJ SAHOO VS	ALOK KUMAR KAR VS	// //0 ()
342	D-ABLAPL/1150/2024	STATE OF ODISHA ARUNA MOHANTY @ ARUN KUMAR MOHANTY VS	BHABANI SANKAR MISHRA VS	// //0 ()
343	D-ABLAPL/1151/2024	UNION OF INDIA SUNIL PATRA @ SUNIL KUMAR PATRA VS	ANANTA BALLAV SATAPATHY VS	// KENDRAPARA SADAR /919 /2023 ()
344	D-ABLAPL/1155/2024	STATE OF ODISHA BANAMALI SAMAL VS	DURGA PRASANNA MISHRA VS	// GOBINDAPUR /219 /2023 ()
345	D-ABLAPL/1157/2024	STATE OF ODISHA PARAMANANDA BEHERA VS	DURGA PRASANNA MISHRA VS	// KOIDA /115 /2023 ()
346	D-ABLAPL/1159/2024	STATE OF ODISHA DHARANIDHAR NAYAK VS	MANOJ KUMAR MOHANTY VS	// KENDRAPARA /2 /2024 ()
347	D-ABLAPL/1161/2024	STATE OF ODISHA JAYANTA KUMAR PRADHAN VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /1 /2024 ()
348	D-ABLAPL/1165/2024	STATE OF ODISHA SHESADEV MEHER VS STATE OF ODISHA	PREETAM MISHRA VS	// BOUDH /340 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :10/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/1407/2024 ARBA/ /	M/S RAVI UDYOG PVT. LTD. MP	BIPLABA P.B. BAHALI	1/2024
2	D-CRA/25/2001 CRA/25/2001	ANADI BEHERA MP	M/S.NITYANANDA BEHURIA, DIPTIREKHA NANDA	1/2024
3	D-CRLMP/2365/2023 CRLMP/2365/2023	ARANYA KUMAR SAHOO MP	MANOJ KUMAR MOHANTY	2/2024
4	D-CRLMP/1103/2024 CRLMP/ /	BHUPENDRA SINGH NOTEY MP	SUBHRANSU THAKUR	3/2024
5	D-JCRLA/127/2023 JCRLA/127/2023	SIMANCHAL ADHIKARI MP	ADV.	5/2024
6	D-CMAPL/1305/2024 CMAPL/ /	LAXMIPRIYA SETHY MP	ADV.	5/2024
7	D-CMAPL/1313/2024 CMAPL/ /	JANAKI MOHANTA MP	MAHESWAR MOHANTY	6/2024
8	D-JCRLA/127/2023 JCRLA/127/2023	SIMANCHAL ADHIKARI MP	ADV.	6/2024
9	D-CRLMA/258/2022 CRLMA/258/2022	SANKAR KUMAR MISTRY MP	SURYAKANTA DASH	6/2024
10	D-CMAPL/1313/2024 CMAPL/ /	JANAKI MOHANTA MP	MAHESWAR MOHANTY	7/2024
11	D-MATA/1331/2024 MATA/ /	NAMITA PANDA MP	SATYABRATA MOHANTY	12/2024
12	D-LAA/77/2022 LAA/77/2022	ZAINUL ABEDIN KHAN MP	SURENDRA KUMAR SAHOO	16/2024
13	D-LAA/77/2022 LAA/77/2022	ZAINUL ABEDIN KHAN MP	SURENDRA KUMAR SAHOO	17/2024
14	D-LAA/1397/2024 LAA/ /	UPABASH PATEL MP	MOHENDRA KUMAR MOHAPATRO	18/2024
15	D-LAA/1397/2024 LAA/ /	UPABASH PATEL MP	MOHENDRA KUMAR MOHAPATRO	19/2024
16	D-RPFAM/249/2022 RPFAM/249/2022	JAGABANDHU LENKA MP	KSHIROD KUMAR ROUT	22/2024
17	D-CRLREV/618/2023 CRLREV/618/2023	NIRAKAR NAYAK MP	ARIJEET MISHRA	33/2024
18	D-CRLREV/389/2023 CRLREV/389/2023	PURNA CHANDRA DAS MP	ABHAYA KUMAR PARIDA	34/2024
19	D-CMP/1249/2024 CMP/ /	SARATHI RANA MP	BISHNU CHARAN DALAI	38/2024
20	D-FAO/565/2012 FAO/565/2012	NAMITA DAS MP	M/S.N.P.PARIJA	38/2024
21	D-CMP/1299/2024 CMP/ /	SUSHANTA KUMAR PRUSTY MP	ASHOK KUMAR SARANGI	39/2024
22	D-CMP/1402/2023 CMP/1402/2023	SUSANTA KUMAR SETHY MP	BIBEKANANDA BHUYAN	40/2024
23	D-CMP/869/2023 CMP/869/2023	SARALA MOHANTY MP		41/2024
24	D-CMP/200/2023 CMP/200/2023	DUSHMANTA BARIK MP	SUKANTA KUMAR NAYAK	42/2024
25	D-RSA/297/2016 RSA/297/2016	KANCHANA NAIK MP	SAIBRATA RATH	43/2024
26	D-RSA/229/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA	



	RSA/229/2015	MP		44/2024
27	D-RSA/233/2015	DAMODAR MOHAPATRA	M/S.BISWAJIT MOHAPATRA	
	RSA/233/2015	MP		45/2024
28	D-BLAPL/65/2023	UPENDRA KUMAR BEHERA		
	BLAPL/65/2023	MP		49/2024
29	D-BLAPL/5374/2023	PRASANTA KUMAR BEHERA	XXXX	
	BLAPL/5374/2023	MP		50/2024
30	D-BLAPL/10940/2023	SANJAYA KUMAR JENA		
	BLAPL/10940/2023	MP		51/2024
31	D-MACA/1252/2024	BILASUNI BURGI	SUPRIYO RANJAN MAHAPATRA	
	MACA/ /	MP		52/2024
32	D-BLAPL/1064/2024	KHANDU PRADHAN	RABINDRANATH BARIK	
	BLAPL/ /	MP		52/2024
33	D-MACA/1252/2024	BILASUNI BURGI	SUPRIYO RANJAN MAHAPATRA	
	MACA/ /	MP		53/2024
34	D-BLAPL/12553/2022	MARK SABAR	ASHOK DAS	
	BLAPL/12553/2022	MP		53/2024
35	D-MACA/1274/2024	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.	MOHANTOSH SINHA	
	MACA/ /	MP		54/2024
36	D-BLAPL/12126/2022	SANJAY KHORA	SURYAKANTA DASH	
	BLAPL/12126/2022	MP		54/2024
37	D-MACA/1276/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTDS.	ABHIRAM KUMAR MOHANTY	
	MACA/ /	MP		55/2024
38	D-BLAPL/6140/2023	HEMANTA KUMAR JENA	MANOJ KUMAR MOHANTY (2)	
	BLAPL/6140/2023	MP		55/2024
39	D-MACA/1276/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTDS.	ABHIRAM KUMAR MOHANTY	
	MACA/ /	MP		56/2024
40	D-WA/3121/2023	YUDHISTHIRA SETHI	KSHIROD KUMAR SWAIN	
	WA/3121/2023	MP		56/2024
41	D-BLAPL/10865/2023	PRAKASH BIBHAR		
	BLAPL/10865/2023	MP		56/2024
42	D-BLAPL/14333/2023	ARJUN BAGH	SANJIB KUMAR BHANJADEO	
	BLAPL/14333/2023	MP		57/2024
43	D-WA/3121/2023	YUDHISTHIRA SETHI	KSHIROD KUMAR SWAIN	
	WA/3121/2023	MP		57/2024
44	D-MACA/24/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		57/2024
45	D-MACA/81/2024	DIVISIONAL MANAGER UNITED INDIA INSURANCE COMPANY	RODNEY COPATHY	
	MACA/ /	MP		58/2024
46	D-WA/3119/2023	YUDHISTHIRA SETHI	KSHIROD KUMAR SWAIN	
	WA/3119/2023	MP		58/2024
47	D-WA/3119/2023	YUDHISTHIRA SETHI	KSHIROD KUMAR SWAIN	
	WA/3119/2023	MP		59/2024
48	D-MACA/1283/2024	AUROBINDA DEBASIS CHOUDHURY	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		59/2024
49	D-WA/3028/2023	ARUN KUMAR BISWAL	DEEPAK KUMAR PANI, GAUTAM MISRA (SR.ADV.)	
	WA/3028/2023	MP		60/2024
50	D-MACA/1283/2024	AUROBINDA DEBASIS CHOUDHURY	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		60/2024
51	D-MACA/1024/2023	DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD., BALASORE	RODNEY COPATHY	
	MACA/1024/2023	MP		61/2024
52	D-WA/1344/2024	MAMATARANI SAHOO	RAMDAS ACHARY	
	WA/ /	MP		61/2024
53	D-WA/1358/2024	DHANI BEHERA	JEEVANJYOTI MOHANTY	
	WA/ /	MP		62/2024
54	D-MACA/953/2023	ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	
	MACA/953/2023	MP		62/2024
55	D-WA/1414/2024	UCO BANK, BALASORE	SUNIL KUMAR SWAIN	
	WA/ /	MP		63/2024
56	D-MACA/1367/2024	THE DIVL. MANAGER, I.C.I.C.I. LOMBARDIA	ADAM ALI KHAN	
	MACA/ /	MP		63/2024
57	D-WA/1413/2024	UCO BANK, BALASORE	SUNIL KUMAR SWAIN	
	WA/ /	MP		64/2024

58	D-WA/1420/2024 WA/ /	UCO BANK, BALASORE MP	SUNIL KUMAR SWAIN	65/2024
59	D-WA/1422/2024 WA/ /	UCO BANK, BALASORE MP	SUNIL KUMAR SWAIN	66/2024
60	D-WA/1421/2024 WA/ /	UCO BANK, BALASORE MP	SUNIL KUMAR SWAIN	67/2024
61	D-WA/1423/2024 WA/ /	UCO BANK, BALASORE MP	SUNIL KUMAR SWAIN	68/2024
62	D-CRLMC/1013/2024 CRLMC/ /	SUJIT ROUT MP	SARADA PRASAD DASH	68/2024
63	D-CRLMC/4006/2022 CRLMC/4006/2022	RAJANI KANTA PRUSTY@PRUSTI MP	S.S.RAY 2, R.K. DAS	69/2024
64	D-WA/1424/2024 WA/ /	UCO BANK, BALASORE MP	SUNIL KUMAR SWAIN	69/2024
65	D-WA/1425/2024 WA/ /	UCO BANK, BALASORE MP	SUNIL KUMAR SWAIN	70/2024
66	D-CRLMC/279/2023 CRLMC/279/2023	RAKESH CHANDRA SAHU MP	AMULYA RATNA PANDA,M/S JAGANNATH BHUYAN, A.ROUTRAY, P	70/2024
67	D-CRLMC/1066/2024 CRLMC/ /	PANKAJINI GOUDA MP	DEEPALI MAHAPATRA	71/2024
68	D-CRLMC/1083/2024 CRLMC/ /	KARUNAKAR MAHAPATRA MP	K.C. RAJGURU MOHAPATRA	72/2024
69	D-CRLMC/1086/2024 CRLMC/ /	SARAT SUBUDHI MP	RAJU KUMAR SATPATHY	73/2024
70	D-CRLMC/1087/2024 CRLMC/ /	JAGANNATH SAHOO MP	ASHOK KUMAR SAHOO	74/2024
71	D-CRLMC/1102/2024 CRLMC/ /	PRIYA RANJAN SATPATHY @ PRIYAJANAKSABIRATHIPRADHAN MP	ASHOK KUMAR SAHOO	75/2024
72	D-CRLMC/1111/2024 CRLMC/ /	BIBHUTI BHUSAN MP	KURESH PRASAD DASH	76/2024
73	D-CRLMC/1132/2024 CRLMC/ /	SANJAY KUMAR SINGH MP	SUJATA JENA	77/2024
74	D-CRLMC/1142/2024 CRLMC/ /	DIBYENDU DE @ DIBEYENDU DEY MP	KABIRAJ PRADHAN	78/2024
75	D-ABLAPL/12067/2023 ABLAPL/12067/2023	UPENDRA NAIK @ DHANGADA MAJHI MP		79/2024
76	D-CRLMC/1160/2024 CRLMC/ /	JASOBANTA @ JASHOBANTA MAHALA MP	BISWA RANJAN SWAIN	79/2024
77	D-ABLAPL/13363/2023 ABLAPL/13363/2023	RABANI KHAN MP		80/2024
78	D-CRLMC/1164/2024 CRLMC/ /	BENA @ DHUSA SAHU MP	SK. ZAFARULLA	80/2024
79	D-CRLMC/1166/2024 CRLMC/ /	DIGAMBAR PRADHAN MP	SUKANTA KUMAR NAYAK	81/2024
80	D-ABLAPL/15059/2023 ABLAPL/15059/2023	BHAGIRATHI KARMI MP		81/2024
81	D-ABLAPL/3257/2021 ABLAPL/3257/2021	FIROZ MOHAMMAD MP	RAJENDRA NARAYAN ROUT	83/2024
82	D-ABLAPL/11730/2023 ABLAPL/11730/2023	PURNA CHANDRA PRADHAN MP		84/2024
83	D-CRLA/800/2017 CRLA/800/2017	PIUS LAKRA MP	M/S.JYOTIRMAYA SAHOO	88/2024
84	D-CRLA/1025/2024 CRLA/ /	HEMANTA KUMAR SAHOO MP	PRADEEP KUMAR DAS	89/2024
85	D-CRLA/1025/2024 CRLA/ /	HEMANTA KUMAR SAHOO MP	PRADEEP KUMAR DAS	90/2024
86	D-CRLA/82/2002 CRLA/82/2002	UMESH CH. DAS MP	M/S.B.PANDA, BIBHUTI RANJAN MOHANTY	91/2024
87	D-CRLA/622/2018 CRLA/622/2018	SOBHA NAIK MP	H.K.MUND	92/2024
88	D-CRLA/1331/2023 CRLA/1331/2023	NIRAKARA PUTEL MP	SUSHANTA KUMAR JOSHI	93/2024
89	D-CRLA/1229/2023	KALIA@BHABANI SANKAR NATH	AMULYA RATNA PANDA, M/S.CHANDAN SAMANTARAY	

	CRLA/1229/2023	MP		94/2024
90	D-CRLA/511/2022 CRLA/511/2022	NILAKANTHA PRADHAN MP	NEPOLEON SAHANI	95/2024
91	D-CRLA/305/2024 CRLA/17/2024	RUDRA NARAYAN SINGH MP	DEBASHIS MITRA	96/2024
92	D-CRLA/305/2024 CRLA/17/2024	RUDRA NARAYAN SINGH MP	DEBASHIS MITRA	97/2024
93	D-CRLA/1167/2024 CRLA/ /	DURYODHAN GHASI MP	NAMITA NAIK	98/2024
94	D-CRLA/1167/2024 CRLA/ /	DURYODHAN GHASI MP	NAMITA NAIK	99/2024
95	D-WP(C)/1241/2024 WP(C)/ /	DHARMARAJ BHOI MP	SIBA SANKAR SAMANTARAY	558/2024
96	D-WP(C)/1242/2024 WP(C)/ /	BIKASH CHANDRA SAHU MP	SIBA SANKAR SAMANTARAY	559/2024
97	D-WP(C)/1243/2024 WP(C)/ /	KSHIRODRA PADHAN MP	SIBA SANKAR SAMANTARAY	560/2024
98	D-WP(C)/8031/2020 WP(C)/8031/2020	GANESWAR MALIK MP	GYANENDRA CHANDRA SWAIN	561/2024
99	D-WP(C)/32056/2023 WP(C)/32056/2023	SUNIL KUMAR PRADHAN MP	BIPLABA P.B. BAHALI	562/2024
100	D-WP(C)/30020/2023 WP(C)/30020/2023	TRAILOKYA NAYAK MP	BIPLABA P.B. BAHALI	563/2024
101	D-WP(C)/1259/2024 WP(C)/ /	UMAKANTA ROUT MP	AVIJIT PATNAIK	564/2024
102	D-WP(C)/34977/2023 WP(C)/34977/2023	DEEPAK KUMAR NAYAK MP	PRABODHA CHANDRA NAYAK	565/2024
103	D-WP(C)/1264/2024 WP(C)/514/2024	BASUDEV EDUCATIONAL AND SOCIO ECONOMIC RESEARCH, BOURKELA MP	ANAND KUMAR, BOURKELA	566/2024
104	D-WP(C)/1269/2024 WP(C)/ /	ROKKAM AMANI MP	AMBUJA BANDHU PARIDA	567/2024
105	D-WP(C)/1271/2024 WP(C)/ /	BENU CHARAN JENA MP	KUNAL KUMAR SWAIN	568/2024
106	D-WP(C)/5861/2020 WP(C)/5861/2020	AJAYA KUMAR DAS MP		569/2024
107	D-WP(C)/1278/2024 WP(C)/ /	CHINA GURU MP	AKSHAYA KUMAR MOHAPATRA	570/2024
108	D-WP(C)/1280/2024 WP(C)/ /	JAYASHREE SINGHDEO MP	BIBHU PRASAD DAS	571/2024
109	D-WP(C)/6375/2023 WP(C)/6375/2023	PRASANTA KUMAR DAS MP	SUKANTA KUMAR DALAI	572/2024
110	D-WP(C)/16873/2016 WP(C)/16873/2016	BIBHUTI BHUSAN MISRA MP	M/S.TANMAY MISHRA	573/2024
111	D-WP(C)/1295/2024 WP(C)/509/2024	DAMI BEHERA MP	ARUPANANDA GOSWAMY	574/2024
112	D-WP(C)/17259/2023 WP(C)/17259/2023	RABINDRA KUMAR SETHI MP	SAMEER KUMAR DAS	575/2024
113	D-WP(C)/1303/2024 WP(C)/ /	SUSIL KUMAR MALIK MP	PRAVAT RANJAN SUTAR	576/2024
114	D-WP(C)/1304/2024 WP(C)/ /	MANORANJAN SING MP	SHASHI BHUSAN JENA	577/2024
115	D-WP(C)/513/2024 WP(C)/226/2024	KAMAL KUMAR BEHERA MP	SUJATA JENA	578/2024
116	D-WP(C)/1302/2024 WP(C)/ /	M/S. ORISSA MINING CORPORATION EMPLOYEES WELFARE TRUST, KHURDA. MP	KM BHISHAN MISHRA	579/2024
117	D-WP(C)/1314/2024 WP(C)/ /	LUDU DEI MP	ALOK KUMAR MOHAPATRA	580/2024
118	D-WP(C)/1319/2024 WP(C)/ /	POWER GRID CORPORATION OF INDIA LTD. MP	DDIBS R NARAYAN DAS	581/2024
119	D-WP(C)/1319/2024 WP(C)/ /	POWER GRID CORPORATION OF INDIA LTD. MP	DDIBS R NARAYAN DAS	582/2024
120	D-WP(C)/1322/2024 WP(C)/512/2024	GANESWAR SAHOO MP	BUDHADEV ROURTRAY	583/2024

121	D-WP(C)/1324/2024 WP(C)/ /	BIKRAM KESHARI ROUT MP	TUSAR KUMAR MISHRA	584/2024
122	D-WP(C)/1325/2024 WP(C)/520/2024	SURENDRA NATH GOUDO MP	SUBHADUTTA ROURTRAY	585/2024
123	D-WP(C)/1326/2024 WP(C)/ /	DR. GANESH CHANDRA MOHAPATRA MP	SAMARENDRA MOHANTY	586/2024
124	D-WP(C)/1330/2024 WP(C)/ /	MANOJ KUMAR NAYAK MP	RABINDRA NATH PAL	587/2024
125	D-WP(C)/1332/2024 WP(C)/ /	SAHEB BEHERA MP	PURNA CHANDRA MISHRA	588/2024
126	D-WP(C)/1334/2024 WP(C)/ /	M/S JUPITER ENGINEERS, SUNDARGARH MP	GOPABANDHU MISRA	589/2024
127	D-WP(C)/1335/2024 WP(C)/ /	NANDINI JENA MP	LINGARAJ SARANGI	590/2024
128	D-WP(C)/1336/2024 WP(C)/ /	M/S JUPITER ENGINEERS, SUNDARGARH MP	GOPABANDHU MISRA	591/2024
129	D-WP(C)/1339/2024 WP(C)/ /	M/S JUPITER ENGINEERS, SUNDARGARH MP	GOPABANDHU MISRA	592/2024
130	D-WP(C)/1347/2024 WP(C)/ /	GIRISH CHHABRA MP	SIDDHARTH PRASAD MISHRA	593/2024
131	D-WP(C)/11106/2023 WP(C)/11106/2023	RABINDRA KUMAR PANIGRAHI MP	PRAVASH CH JENA	594/2024
132	D-WP(C)/1354/2024 WP(C)/ /	CHINMAY SUNDARAY MP	SANJAY KUMAR SAMANTARAY	595/2024
133	D-WP(C)/5009/2019 WP(C)/5009/2019	BASANTA KUMAR MAJHI MP	M/S.SAROJ RANJAN SUBUDHI	596/2024
134	D-WP(C)/1357/2024 WP(C)/ /	SISHIR KUMAR MANGARAJ MP	JYOTIRMAYA SAHOO	597/2024
135	D-WP(C)/1360/2024 WP(C)/513/2024	ARYA KUMAR SOUMYA RANJAN MP	BIDESH RANJAN BEHERA	598/2024
136	D-WP(C)/1361/2024 WP(C)/ /	JULI PATEL MP	GYANENDRA CHANDRA SWAIN	599/2024
137	D-WP(C)/7726/2016 WP(C)/7726/2016	ASHIS KUMAR NAYAK MP		600/2024
138	D-WP(C)/1369/2024 WP(C)/ /	NIHARJAN BIBI MP	SUBASH CHANDRA SATAPATHY	601/2024
139	D-WP(C)/1371/2024 WP(C)/ /	ANTARYAMI SAHOO MP	DURGESH NARAYAN RATH	602/2024
140	D-WP(C)/1375/2024 WP(C)/ /	BISWAKSEN PAHANTSINGH MP	RAKESH BEHERA	603/2024
141	D-WP(C)/1372/2024 WP(C)/ /	JAGADISH CHHANCHAN MP	NIRANJAN MAHARANA	604/2024
142	D-WP(C)/1383/2024 WP(C)/ /	ANTARYAMI MUDULI MP	SRIKANTA MAHUNTA	605/2024
143	D-WP(C)/1380/2024 WP(C)/ /	RADHARANI SAMANTA MP	DURGESH NARAYAN RATH	606/2024
144	D-WP(C)/1386/2024 WP(C)/ /	SUKANTI PARIDA MP	SRIKANTA MAHUNTA	607/2024
145	D-WP(C)/38081/2023 WP(C)/38081/2023	M/S. SAROJ KUMAR SHARMA, KALAHANIB MP	SUKANTA KUMAR DALAI	608/2024
146	D-WP(C)/1389/2024 WP(C)/ /	GOPABANDHU GARDIA MP	SAURAV TIBREWAL	609/2024
147	D-WP(C)/21327/2012 WP(C)/21327/2012	GOPABANDHU SAHOO MP	M/S.PRAFULLA KU.RATH,S.K.BEHERA,P.NAYAK,S.DAS,S.RATH,P.K.S	610/2024
148	D-WP(C)/21327/2012 WP(C)/21327/2012	GOPABANDHU SAHOO MP	M/S.PRAFULLA KU.RATH,S.K.BEHERA,P.NAYAK,S.DAS,S.RATH,P.K.S	611/2024
149	D-WP(C)/21327/2012 WP(C)/21327/2012	GOPABANDHU SAHOO MP	M/S.PRAFULLA KU.RATH,S.K.BEHERA,P.NAYAK,S.DAS,S.RATH,P.K.S	612/2024
150	D-WP(C)/21327/2012 WP(C)/21327/2012	GOPABANDHU SAHOO MP	M/S.PRAFULLA KU.RATH,S.K.BEHERA,P.NAYAK,S.DAS,S.RATH,P.K.S	613/2024
151	D-WP(C)/21327/2012 WP(C)/21327/2012	GOPABANDHU SAHOO MP	M/S.PRAFULLA KU.RATH,S.K.BEHERA,P.NAYAK,S.DAS,S.RATH,P.K.S	614/2024
152	D-WP(C)/21327/2012	GOPABANDHU SAHOO	M/S.PRAFULLA KU.RATH,S.K.BEHERA,P.NAYAK,S.DAS,S.RATH,P.K.S	

	WP(C)/21327/2012	MP		615/2024
153	D-WP(C)/1395/2024 WP(C)/ /	SAGARIKA ROUT MP	SUKANTA KUMAR DALAI	616/2024
154	D-WP(C)/1391/2024 WP(C)/ /	PRAMODINI PRUSTY MP	SRIKANTA MAHUNTA	617/2024
155	D-WP(C)/16471/2016 WP(C)/16471/2016	PRAVATI SAHOO MP	M/S.KALI PRASANNA MISHRA	618/2024
156	D-WP(C)/1398/2024 WP(C)/ /	BANSIDHARA SABUT MP	SRIKANTA MAHUNTA	619/2024
157	D-WP(C)/1400/2024 WP(C)/ /	PRAVAKAR MISHRA MP	SRIKANTA MAHUNTA	620/2024
158	D-WP(C)/1401/2024 WP(C)/ /	HARIHAR PATNAIK MP	TUKUNA KUMAR MISHRA	621/2024
159	D-WP(C)/1403/2024 WP(C)/ /	PRAMOD KUMAR SWAIN MP	SRIKANTA MAHUNTA	622/2024
160	D-WP(C)/1405/2024 WP(C)/ /	MALATI SABUT MP	SRIKANTA MAHUNTA	623/2024
161	D-WP(C)/1408/2024 WP(C)/ /	PRAFULLA CHANDRA BEHERA MP	PRANAB KUMAR SAMANTRAY	624/2024
162	D-WP(C)/1411/2024 WP(C)/ /	SANGRAM KISHORE SAHOO MP	PRAFULLA KUMAR MOHAPATRA	625/2024
163	D-WP(C)/1415/2024 WP(C)/ /	SWORNALATA SARANGI MP	SUKANTA KUMAR NAYAK	626/2024
164	D-WP(C)/1417/2024 WP(C)/ /	ARCELOR MITTAL NIPPON STEEL INDIA LIMITED MP	AMIT KUMAR SINGHPUR	627/2024
165	D-WP(C)/1419/2024 WP(C)/ /	DEBENDRA KUMAR BHOL MP	CHANDANA MISHRA	628/2024